

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 834/Confdl./2022
II-2-1/2022

Bilaspur, dated the 20th / April / 2022

The incumbent Judicial Officers of the Court, as specified in Column No. (2) of the table below, are, hereby, given additional charge of the Court as mentioned in Column No. (3), as and when these Courts fall vacant, until further orders: -

TABLE

S.No.	Name of the Court	Additional Charge
(1)	(2)	(3)
1.	District & Sessions Judge, Jagdalpur	Special Judge under S.C. & S.T. Act, Jagdalpur
2.	Special Judge under S.C. & S.T. (P.A.) Act, Raigarh	Additional District & Sessions Judge (F.T.C.), Raigarh
3.	Special Judge under S.C. & S.T. (P.A.) Act, Koriya (Baikunthpur)	Additional District & Sessions Judge (F.T.C.), Baikunthpur
4.	I Additional District & Sessions Judge, Surajpur	Additional District & Sessions Judge (F.T.C.), Surajpur
5.	Additional District & Sessions Judge, Kondagaon	Additional District & Sessions Judge (F.T.C.), Kondagaon
6.	V Additional District & Sessions Judge, Ambikapur	Labour Judge, Labour Court, Ambikapur
7.	V Additional District & Sessions Judge, Raipur	Labour Judge, Labour Court No. 2, Raipur (<i>having jurisdiction over the rest of the Revenue District Raipur and Gariaband except the jurisdiction of Labour Court No.-1, Raipur</i>)

BY ORDER OF THE HIGH COURT

 20.04.22
(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL

Endt. No. 835/Confdl./2022
II-2-1/2022

Bilaspur, dated the 20th / April / 2022

Copy forwarded to: -

- 1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd... 2/-

- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 11) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 15) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18)
 1. The District & Sessions Judge, Jagdalpur,
 2. The Special Judge under S.C. & S.T. (P.A.) Act, Raigarh,
 3. The Special Judge under S.C. & S.T. (P.A.) Act, Koriya (Baikunthpur),
 4. The I Additional District & Sessions Judge, Surajpur,
 5. The Additional District & Sessions Judge, Kondagaon,
 6. The V Additional District & Sessions Judge, Ambikapur,
 7. The V Additional District & Sessions Judge, Raipur,

for information and compliance.
- 19) District & Sessions Judge, Balrampur at Ramanujanj/ Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.
- 20) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 21) Additional Registrar (Judicial/D.E./Admn./Works/Vigilance), High Court of Chhattisgarh, Bilaspur for information.

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- 22) I/c. Registrar (Computerization)-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 23) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 24) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 25) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 26) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 27) Deputy Registrar (Confidential/ Checker/Civil/Central Filing/D.E./D.E.(Appeal), High Court of Chhattisgarh, Bilaspur for information.
- 28) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 29) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 30) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 31) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

Sanjay
20.04.22

(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL